

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 289
TO BE ANSWERED ON 30.03.2022

SOCIAL SECURITY PENSION TO SENIOR CITIZENS

289 SHRI JOHN BRITTAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is paying social security pension to eligible senior citizens who are deprived of any other kind of Central/State pensions;
- (b) if so, the details of the amount and the terms and conditions for payment of the same;
- (c) if not, the reasons therefor;
- (d) whether Government is proposing to increase the present amount;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (f): A statement is laid on the Table of the House.

Statement referred in reply to Rajya Sabha Starred Question No. *289 for 30th March, 2022 raised by Shri John Brittas

(a) to (c): Under the National Social Assistance Programme (NSAP), monthly pension at the rate of Rs.200/- per month to old age persons in the age group of 60 to 79 years belonging to Below Poverty Line (BPL) households is being paid. The amount of pension is increased to Rs. 500/- per month in respect of these beneficiaries on reaching the age of 80 years and above.

(d) to (f): There is no proposal to increase the pension amount under NSAP. The States/UTs are, however, encouraged to provide top-ups over and above the central assistance under the NSAP. Presently, these amounts range from Rs.50 to Rs. 2,500 per month per beneficiary under Old Age Pension.
